

Hyderabad, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6789/88 for (a) and (b).]

(II) (a) Twenty-first Annual Report and Accounts of the Uranium Corporation of India Limited, Jaduguda, Bihar, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6790/88 for (a) & (b).]

(ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) and (ii) (a) above.
[Placed in Library. See No. LT-6790/88]

Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel Public Grievances and Pensions (Department of Personnel and Training):—

(i) G.S.R. No. 872, dated the 12th November, 1988, publishing the Indian Administrative Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 1988.

(ii) G.S.R. No. 873, dated the 12th November, 1988, publishing the Indian Administrative Service (Fixation of Cadre Strength) Tenth Amendment Regulations 1988. [Placed in Library. See No. LT-6894/88 for (i) & (ii)].

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that I have received a letter dated 25th November, 1988 from Shri Maulana Asad Madni, Member of Parliament, to the effect that due to injuries suffered in a car accident he is not able to attend the remaining part of the current Session of the Rajya Sabha. He has accordingly requested for the grant of leave of absence from the House.

Is it the pleasure of the House that permission be granted to Shri Maulana Asad Madni for remaining absent from the meetings of the House during the remaining part of the current Session?

[No hon. Member dissented]

MR. CHAIRMAN: Permission to remain absent is granted.

SHRI N. K. P. SALVE (Maharashtra): Please convey our best wishes for his speedy recovery.

[The Deputy Chairman in the Chair].

SPECIAL MENTIONS

Agitation by Teachers of Kendriya Vidyalayas

SHRI ASHOK NATH VERMA (Uttar Pradesh): Madam, 25,000 teachers of more than 700 Kendriya Vidyalayas spread all over the country have launched on the 21st a phased agitation to press their most genuine demands, at the call of All India Kendriya Vidyalaya Teachers Association. They had planned rallies at all the 15 Regional Headquarters on